NUTRITION PROGRAMME

125. SHRI GANESH LAL MALI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased "to state:

- (a) whether any minimum standard on nutrition in regard to food consumption of an individual citizen of India per diem has been fixed or determined in consultation with medical experts;
- (b) if so, what is that standard; and what is the minimum cost of such food at the prevailing prices; and
- (c) what percentage of the people in India are assured of that minimum •standard of food consumption, after meeting the minimum cost of clothing and shelter; and whether there is any •programme 'hat envisages cent per cent popula on to be provided with that minimum standard of consumption, clothing and shelter?

THE DEFTTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI ARVIND NETAM): (a) to (c). Information is being collected and will be laid on the table of the House shortly.

EDUCATION EXTORTION

126. SHRI SANDA NARAYANAP-PA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the news item published in the 'Indian Express' of January, 12th, 1973 under the heading 'education extortion'; and
 - (b) if so, Government's reaction thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) No such news items appears to have been published in the Delhi, Bombay, Madras and Bangalore edition of 'Indian Expres' of January 12, 1973.

(b) Does not arise.

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127. [Transferred to the 1st March 1793].

PROFIT MADE BY SUGAR MILL OWNERS

128. SHRI K. B. CHETTRI:

MISS SAROJ PURUSHOTTAM

KHAPARDE: Will the Minister of

AGRICULTURE be pleased to state:

- (a) whether it is a fact that the sugar mill owners have made a profit worth about Rs. 200 crores during the recent past;
- (b) if so, the steps Government have taken to stop such profiteering by the mill owners; and
 - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (c) Profit and Loss Statements received from sugar factories for 1968-69, 1969-70 and 1970-71 indicate roughly that the aggregate profit made by them was below Rs. 25 crores in any of these years. The Profit and Loss Statements for 197172 are still due from man yof the factories.

DEMAND FOR LEVY PRICES FOR SUGAR BY KERALA

- 129. SHRI S. KUMARAN: Will the Minister of AGRICULTURE be pleas ed to state:
- (a) whether the Central Government have received representation from the Government of Kerala demanding fixation of levy prices for sugar and also for separate sugar zone for Kerala
 - (b) if so, the details thereof; and
- (c) the decision taken by the Cent-tral Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Yes, Sir.

(b) the State Government have asked for fixation of a higher ex-factory price for the 1972-73 production of sugar in Kerala mills and for the creation of separate sugar pricing zone for Kerala.